

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3403
ANSWERED ON:17.03.2015
ASSAM ACCORD
Teli Shri Rameswar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the status of implementation of the various clauses of Assam Accord?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) Action has been taken to implement various clauses of the Assam Accord. Certain clauses of the Accord are of continuing nature i.e. speedy all-round economic development of Assam, measures to prevent infiltration, crossing/attempting to cross the border, etc. and, therefore, need to be continuously monitored. Clause wise implementation of Assam Accord is Annexed. The Government is committed to implement Assam Accord in letter and spirit.